

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): (a) The average monthly requirement of LPG for Bangalore city is around 2,750 MT.

(b) The supply figures are as follows:

April 1987 — 2,550 MT

May 1987 — 2,273 MT

June 1987 — 3,034 MT

(c) and (d). A backlog in supply of LPG refills developed in several parts of Karnataka including Bangalore City in the months of April and May 1987 on account of reduced bulk LPG availability.

(e) During the period from April to the second week of June 1987, the average time taken by Indane distributors was 10 to 15 days for supply of refills;

(f) At present there is no backlog in supply of LPG refills, and the demand in Bangalore City is being met fully.

Report of BHEL R & D Review Committee

*40. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether the BHEL R & D Review Committee set up by the Science Advisory Council had recently gone into the functioning of the R & D in BHEL;

(b) if so, whether the Committee has submitted its report to Government; and

(c) what are the salient features thereof

and the action taken/proposed to be taken by Government in the matter?

THE MINISTER OF INDUSTRY (SHRI J. VENGALA RAO): (a) The Science Advisory Council to the Prime Minister has set up a Committee to look into the R&D functions in BHEL.

(b) No, Sir.

(c) Does not arise.

Import of Pulses

1 SHRI MOHANBHAI PATEL: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that pulses are being imported to meet the demand; and

(b) if so, the quantity of pulses imported each year and the amount involved during the last three years, year-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Yes Sir, keeping in view a number of factors including supply-demand gap, pulses are allowed for imports by all persons on the basis of registration of contracts with National Agricultural Co-operative Marketing Federation of India Limited (NAFED).

(b) The quantity of pulses imported each year and the amount involved during the last three years have been of the following order, on the basis of the information furnished by NAFED.

IMPORT OF PULSES

(Quantity: in lakh Mts.)
(Value: in Rs. crores.)

| Year | Quantity | Value |
|---------|----------|-------|
| 1983-84 | 2.28 | 82.9 |

| Year | Quantity | Value |
|---------|----------|-------|
| 1984-85 | 2.35 | 100.7 |
| 1985-86 | 3.18* | 135* |

*Provisional

Introduction of Air Taxi Services

2. SHRI G.M. BANATWALLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the progress made with respect to implementation of air-taxi scheme and details regarding number, routes, etc. of applications received from individuals, groups, State Governments or public sector units for operating the service; and

(b) whether major difficulties have come up in the implementation of the scheme and if so, the nature of these difficulties and solutions being worked out to make the scheme attractive?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). Response to the Air Taxi Service Scheme has not been encouraging. No formal application for Air Taxi Operator Certificate has been received so far. Government is contemplating modification of the scheme to make it more attractive.

Drinking Water Facilities to the Villages

4. SHRI CHINTAMANI JENA.
SHRI AMARSINH RATHAWA

Will the Minister of AGRICULTURE be pleased to state.

(a) the number of villages in each State as on 31 March, 1987 which are still not having the drinking water facility;

(b) the number of villages likely to be covered in each State during the year 1987-88, and

(c) whether any target has been fixed by which all the villages will be covered under the 20-Point Programme?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAMANAND YADAV): (a) and (b). A Statement is given below.

(c) The target is to cover all the residual problem villages with safe drinking water facilities by the end of the Seventh Plan period, i.e., 31.3.1990.

STATEMENT

| State/UT | No. of uncovered problem villages as on 31.3.87 | Target for 1987-88 |
|-------------------|---|--------------------|
| 1 | 2 | 3 |
| 1. Andhra Pradesh | 5014 | 5380 |
| 2. Assam | 3763 | 2120 |
| 3. Bihar | 5121 | 3400 |
| 4. Gujarat | 4062 | 1050 |